

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

Dated, Shillong 5<sup>th</sup> March, 2018

No. HCM.II/184/2015/709 : Hon'ble the Chief Justice in exercise of the powers under Rule 7 (C) (2) of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officers as under :-

**EAST KHASI HILLS DISTRICT**

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. Noor Ain Khan, Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, Ri-Bhoi District, Nongpoh & i/c West Jaintia Hills District, Jowai	Member Secretary, Meghalaya State Legal Services Authority, Shillong	Shri. W. Diengdoh (on transfer)
2	Shri. W. Diengdoh, Grade – I Judicial Officer Meghalaya Higher Judicial Service	Member Secretary, Meghalaya State Legal Services Authority, Shillong	District and Sessions Judge, East Khasi Hills District, Shillong.	Shri. E. Kharumnuid (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Nausica M. Sangma, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Garo Hills District, Tura	Judicial Magistrate First Class- cum-Munsiff, EastKhasi Hills District, Shillong	Smti. Nathe Momin (on transfer)
4	Smti. Darry G. Kharshiing, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. D. Sohtun (on transfer)
5	Smti. Imarbarkordor Lyngkhoi, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub- Division	Smti. B. Kharlukhi (on transfer)
6	Shri. Balkim Manda Sangma, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Garo Hills District, Dadengre Sub- Division	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. S.P.D. Sangma (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
7	Smti. Basukshisha Kharbithai, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Jaintia Hills District, Jowai & i/c Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub-Division	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. B. Majaw (on transfer)

#### WESTJAINTIA HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. E. Kharumnuid, Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, East Khasi Hills District, Shillong	District and Sessions Judge, West Jaintia Hills District, Jowai	Shri. N. Khan (on transfer)
2	Smti. Nathe Momin, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class-cum-Munsiff, East Khasi Hills District, Shillong	Judicial Magistrate First Class-cum-Munsiff, West Jaintia Hills District, Jowai	Smti. D. Kharshiing (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Desiree M K Sangma Shadap	Judicial Magistrate First Class, West Garo Hills District, Tura	Judicial Magistrate First Class, West Jaintia Hills District, Jowai and Amlarem Sub- Division (to be stationed at Amlarem)	Smti. B. Kharbithai (on transfer)

#### SOUTH WESTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Ishana Rangsa Marak	Judicial Magistrate First Class, West Garo Hills District, Tura	Judicial Magistrate First Class, South West Garo Hills District, Ampati	Shri. T.T.M. Sangma (on transfer)

# WESTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. C. Dkhar, Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, East Garo Hills District, Williamnagar	District and Sessions Judge, West Garo Hills District, Tura & i/c District and Sessions Judge, South West Garo Hills District, Ampati	Shri. A.M. Ripnar (on transfer)
2	Shri. Jeremy Ashley Marak, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Khasi Hills District, Mairang Sub-Division	Judicial Magistrate First Class, West Garo Hills District, Tura	Smti. Nausica M. Sangma (on transfer)
3	Smti. Natalie Ione Dkhar, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Khasi Hills District, Shillong	Judicial Magistrate First Class, West Garo Hills District, Tura	Smti. I. Marak (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
4	Shri. T.T.M. Sangma, Grade-III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, South West Garo Hills District, Ampati	Judicial Magistrate First Class, West Garo Hills District, Daddengre Sub-Division	Shri. B. Sangma (on transfer)

#### WESTKHASI HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. A.M. Ripnar, Grade - I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, West Garo Hills District, Tura & i/c South West Garo Hills District, Ampati	District and Sessions Judge, West Khasi Hills District, Nongstoin	Smti. G. Rani (on transfer)
2	Smti. Rikchame Dachi K. Sangma, Grade - III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Judicial Magistrate First Class, West Khasi Hills District, Mairang	Shri. J.A. Marak (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Benietta Majaw, Grade-III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, EastKhasi Hills District, Shillong	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin	Smti. I. Lyngkhoi (on transfer)

#### RI-BHOI DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Gasalynin Rani, Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, West Khasi Hills District, Nongstoin	District and Sessions Judge, Ri-Bhoi District, Nongpoh	Shri. N. A. Khan(on transfer)
2	Smti. Daphira Sohtun, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh	Smti. D. Kharshiing (on transfer)



Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Bandarishisha Kharlukhi, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub-Division	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh	Nil

### EASTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Dashalene Kharbteng, adh ocGrade – I Judicial Officer Meghalaya Higher Judicial Service	Judge, MACT Shillong	i/c District and Sessions Judge, East Garo Hills District, Williamnagar	Shri. A.M. Ripnar (on transfer)
2	Smti. Sneha Pangkime D. Sangma	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Smti. R. D.K. Sangma (on transfer)



The above incumbent are to join their Office on 1<sup>st</sup> April, 2018.

By order

**REGISTRAR GENERAL**

MemoNo.HCM.II/184/2015/709-A

Dated, Shillong 5<sup>th</sup> March, 2018

**Copy for information to:-**

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
3. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
4. The Accountant General (A&E), Meghalaya, Shillong.
5. The Treasury Officer, Shillong/Ampati.
6. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar for information.
7. Shri Wanlura Diengdoh, Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. Shri Allenby M. Ripnar, District & Sessions Judge, Tura.
9. Shri Ehboklang Kharumnuid, District & Sessions Judge, Shillong.
10. Shri Noor Ain Khan, District & Sessions Judge, Nongpoh.
11. Smti Cordilia Dkhar, District & Sessions Judge, Williamnagar.
12. Smti Gasalynn Rani, District & Sessions Judge, Nongstoin.
13. Smti Dashedene Kharbteng, Judge, MACT, Shillong.
14. Smti Nausica M. Sangma, Judicial Magistrate First Class, Tura.
15. Smti Darry G. Kharshiing, Judicial Magistrate First Class, Nongpoh.



16. Smti Imarbakordor Lyngkhai, Judicial Magistrate First Class, Nongstoin.
17. Shri Balkim M. Sangma, Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division.
18. Smti Basukshisha Kharbithai, Judicial Magistrate First Class, Jowai.
19. Smti Nathe Momin, Judicial Magistrate First Class, Shillong.
20. Smti Desiree M. K. S. Shadap, Judicial Magistrate First Class, Tura.
21. Smti Ishana R. Marak, Judicial Magistrate First Class, Tura.
22. Shri Jeremy A. Marak, Judicial Magistrate First Class, West Khasi Hills District, Mairang, Sub - Division.
23. Smti Natalie I. Dkhar, Judicial Magistrate First Class, Shillong.
24. Shri Temsu T. M. Sangma, Judicial Magistrate First Class, South West Garo Hills District, Ampati.
25. Smti Rikchame D. K. Sangma, Judicial Magistrate First Class, Williamnagar.
26. Smti Benietta Majaw, Judicial Magistrate First Class, Shillong.
27. Shri Daphira Sohtun, Judicial Magistrate First Class, Shillong.
28. Smti Bandarishisha Kharlukhi, Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub - Division.
29. Smti Sneha P. D. Sangma, Judicial Magistrate First Class, Shillong.
- ✓ 30. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
- 31 . Office file

  
**REGISTRAR GENERAL**